

RE. S.N.Q. No. 5

12 hrs.

WELCOME TO THE SPEAKER OF
BRITISH COLOMBIA

MR. SPEAKER: Hon. Members, I avail of this opportunity to inform you that we have a friend sitting in the Distinguished Visitors' Gallery, Mr. Speaker Gordon H. Dowding of British Colombia. On behalf of you all, I welcome him. He is also accompanied by his wife. Both of them are very welcome to our country.

We wish them a very happy stay here.

RE: SHORT NOTICE QUESTION
NO. 5 ON SCARCITY OF LIFE SAVING
DRUGS

MR. SPEAKER: Now, we take up the short notice question. Short Notice Question No. 5 Shri Vasant Sathe. The hon. Member is absent.

SHRI K. S. CHAVDA (Patan): This is a very important question, Sir, and it may be answered.

श्री मधु लिखडे (वाका): ग्रन्थ महादय, इस बारे में कालिग एटेंशन नोटिस भी दिया गया था। अगर आप उस को मान लेने, तो एक सदस्य के गैरहाजिर होने पर अन्य चार सदस्य पूछ सकते थे। इस का कालिग एटेंशन नोटिस के रूप में ले लिया जाए।

श्री अटल बिहारी वाजपेयी (ग्वालियर): क्या श्री बसन्त माटे को बताया गया था कि आज वह लबाब आ रहा है ?

MR. SPEAKER: He was here when it was distributed.

SHRI P. K. DEO (Kalahandi): Most likely, it is a conspiracy.

श्री मधु लिखडे: इसको ध्यानाकर्षण प्रस्ताव के रूप में ले लिया जाये।

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SHRI A. K. M. ISHAQUE (Basirhat): Shri Sathe is a person against whom no conspiracy is necessary.

SHRI P. K. DEO: Kindly permit a call-attention on this.

MR. SPEAKER: Now, Papers to be Laid on the Table.

PROF. MADHU DANDAVATE (Rajapur): I think privilege motion should come before Papers to be Laid.

12.02 hrs.

PAPERS LAID ON THE TABLE

CEMENT (CONSERVATION AND REGULATION OF USE) ORDER, 1974

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE): On behalf of Shri C. Subramaniam, I beg to lay on the Table a copy of the Cement (Conservation and Regulation of Use) Order, 1974 (Hindi and English versions) published in Notification No. S.O. 492(E) in Gazette of India dated the 16th August, 1974, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-8228/74].

REPORT OF TARIFF COMMISSION ON ALUMINIUM INDUSTRY FOR 1974 AND NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT, 1955 AND EXPORT (QUALITY CONTROL AND INSPECTION) ACT, 1963

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI KEDAR NATH SINGH): On behalf of Shri A. C. George, I beg to lay on the Table—

- (1) A copy of the Report (1974) of the Tariff Commission on the Review of the progress of the Aluminium Industry (Hindi version) under sub-

- section (2) of section 16 of the Tariff Commission Act, 1951. [Placed in Library. See No. LT-8227/74].
- (2) (i) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—
- (a) The Cotton Textiles (Control) (Amendment) Order, 1973, published in Notification No. S.O. 2534 in Gazette of India dated the 8th September, 1973.
- (b) The Textiles (Production and Powerloom) Control (First Amendment) Order, 1973, published in Notification No. S.O. 2535 in Gazette of India dated the 8th September, 1973.
- (ii) Two statements (Hindi and English versions) showing reasons for delay in laying the above Notifications. [Placed in Library. See No. LT-8228/74].
- (3) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 17 of the Export (Quality Control and Inspection), Act, 1965:—
- (i) The Export of Printing Inks (Quality Control and Inspection) Rules, 1974, published in Notification No. S.O. 1933 in Gazette of India dated the 3rd August, 1974.
- (ii) The Export of De-oiled Rice Bran (Quality Control and Inspection) Amendment Rules, 1974, published in Notification No. S.O. 1934 in Gazette of India dated the 3rd August, 1974.
- (iii) The Export of Rubber Ice Bags (Inspection) Amendment Rules, 1974, published in Notification No. S.O. 1935 in Gazette of India dated the 3rd August, 1974.
- (iv) The Export of Rubber Beltings (Inspection) Amendment Rules, 1974, published in Notification No. S.O. 1936 in Gazette of India dated the 3rd August, 1974.
- (v) The Export of Rubber Gloves (Inspection) Amendment Rules, 1974, published in Notification No. S.O. 1937 in Gazette of India dated the 3rd August, 1974.
- (vi) The Export of Rubber Belts (Inspection) Amendment Rules, 1974, published in Notification No. S.O. 1938 in Gazette of India dated the 3rd August, 1974.
- (vii) The Export of Rubber Hot Water Bottles (Inspection) Amendment Rules, 1974, published in Notification No. S.O. 1939 in Gazette of India dated the 3rd August, 1974.
- (viii) The Export of Coir Matings (Inspection) Amendment Rules, 1974 published in Notification No. S.O. 1940 in Gazette of India dated the 3rd August, 1974. [Placed in Library. See No. LT-8229/74.]